

the States for the purpose during 1977-78, 1978-79, 1979-80, State-wise;

(c) whether national programme of action for providing advance from the nationalised bank against the security of stock of foodgrains in the godowns, have been formulated, implemented for benefitting the rural farmers; and

(d) if so, the details thereof, if not why?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) The Ministry of Rural Reconstruction has a scheme under which rural godowns are constructed. The construction of rural godowns is sanctioned on the basis of the existing and anticipated marketable surplus and the existing storage capacity available in a particular area and not on any territorial basis.

(b) The scheme for establishing a National Grid of Rural Godowns was launched in 1979-80. A provision of Rs. 100 lakhs was made under this scheme for the year 1979-80 in respect of all the States. An amount of Rs. 12.87 lakhs was released to Uttar Pradesh and an amount of Rs. 3.125 lakhs was released to Andhra Pradesh during the said year.

(c) and (d). The Reserve Bank of India has issued instructions on 11th June, 1980 to all the scheduled commercial banks for providing advances against warehouse receipts issued by rural godowns. A copy of the instructions, which contain all the relevant details is laid on the Table of the House. [Placed on Library. See No. LT-1222/80].

Use of Ground-nut Seeds and its Export

6675. SHRI MOHANLAL PATEL. Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that ground-nut seeds are being used as dry fruits in some of the countries and are being demanded heavily by those countries;

(b) if so, the names of such countries, the quantity and amount of ground-nut seeds exported during the last 3 years to each of these countries;

(c) how much foreign exchange is earned out of it;

(d) whether there is any consideration by the Government for its encouragement of more and more exports of the same; and

(e) if so, the details thereof and if not, the reasons thereby?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) The groundnut seed (kernel) hand picked selected varieties are in good demand in some countries and are used for confectionery and table purposes.

(b) and (c). As per statement attached.

(d) No Sir. The exports are permitted within a limited ceiling only and are subject to availability of edible oils in the country.

(e) There is shortage of edible oils in the country and substantial imports are affected every year to bridge the gap between our production and requirement. The export of H.P.S. groundnuts are allowed in limited quantities as the international prices are attractive.

Statement

Country-wise Export of Groundnut During last three years

Quantity: in tonnes
Value : Rs. in crores

COUNTRY	1978-79	
	Quantity	Value
Yugoslavia . . .	7525	4.84
Japan	700	0.47
Switzerland . . .	6677	3.79
West Germany . . .	1000	0.56
Iran	138	0.12
Czechoslovakia . .	2512	2.04
TOTAL	18552	11.82

COUNTRY	1979-80	
	Quantity	Value
Yugoslavia	3300	2.00
Switzerland	9749	5.80
Japan	1589	1.07
Qwait	50	0.03
Iran	650	0.35
Holland	1500	1.00
West Germany . . .	900	0.60
TOTAL:	17738	10.85

NOTE: There was a ban on Export of Groundnut during 1977-78.

Request for Non-Plan Assistance from Flood affected Kerala

6676. SHRI G. M. BANATWALLA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government of Kerala has approached the Central Government for financial assistance (non-plan) on account of the huge loss due to recent floods;

(b) if so, the nature and quantum of assistance sought; and

(c) Government decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN):

(a) Yes, Sir.

(b) The Government of Kerala have requested a non-Plan relief grant of Rs. 28.64 crores to meet relief expenditure and other ameliorative measures like ex-gratia payment for the families in the case of death, ex-gratia payment to injured persons, ex-gratia payment for houses destroyed/damaged, gratuitous relief and medical relief, repairs to roads, buildings, short-term agricultural loans, schemes for resumption of agriculture, schemes for construction of houses for fishermen and repairs of seawall, minor irrigation works, river-banks, bunds and the irrigation projects etc.

(c) The matter is under consideration.

Shortage of Drinking Water in Lodi Colony, New Delhi

6677. SHRI ERA MOHAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the residents of D-1 Block in Lodi Colony, New Delhi have been facing acute shortage of drinking water this summer;

(b) whether the residents of D-1 Block in particular and Lodi Colony in general, especially those oc-